

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL
COMPANY LAW TRIBUNAL, HELD ON 23.09.2020 AT 10.30 AM. THROUGH VIDEO
CONFERENCING:

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : IA/180/2020
PETITION NUMBER : IBA/316/2019
NAME OF THE PETITIONER(S) : MUTHIAH THEVAR RAJAPANDIAN (RP)
(UNIQUE ROOF PVT LTD)
NAME OF THE RESPONDENT(S) : SRI MEENAKSHI METALS
UNDER SECTION : SEC 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Ld. RP Mr. Muthiah Thevar Rajapandian and Mr. Kamaraj, Advocate for the Respondent are present through Video Conferencing Platform.

Ld. Advocate for the Respondent represents that the reply Affidavit has been filed in the Application filed by the RP for which Ld. RP seeks for some time to file a Rejoinder to this reply. Taking into consideration the representation, three weeks time is granted to file a Rejoinder. Post this matter on **05.11.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)